

LOK SABHA

BULLETIN – PART I (Brief Record of Proceedings)

Tuesday, December 10, 2024/Agrahayana 19, 1946 (Saka)

No. 33

11.00 A.M

1. Questions

Due to interruptions, Starred Questions could not be called for oral answers. Starred Questions Nos. 201 - 220 put down in the Order Paper for the day were, therefore, treated as Unstarred and their answers together with the answers to Unstarred Questions Nos.2301 - 2530 would be printed in official report for the day.

2. Observation* by Speaker

The Speaker appealed to the members to maintain decorum and allow smooth functioning of the House.

*(Due to interruptions, Lok Sabha adjourned at 11.04 A.M.
and re-assembled at 12.00 Noon.)*

12.00 Noon

3. Papers laid on the Table

The Minister of State in the Ministry of Commerce and Industry; and Minister of State in the Ministry of Electronics and Information Technology (Shri Jitin Prasada) laid on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 19 of the Foreign Trade (Development and Regulation) Act, 1992:-

* Original in Hindi. For details, please see the debates of the day.

- (i) S.O.416(E) published in Gazette of India dated 6th February, 2015, regarding amendment in import policy conditions of cardamoms under ITC (HS) 0908 31 of Chapter 09 of ITC (HS), 2012 – Schedule – 1 (Import Policy).
 - (ii) S.O.3838(E) published in Gazette of India dated 6th February, 2017, regarding amendment in Import Policy condition of pepper classified under Chapter 09 of ITC (HS), 2017 – Schedule – 1 (Import Policy).
 - (iii) S.O.1309(E) published in Gazette of India dated 21st March, 2018, regarding amendment in Import Policy condition of pepper classified under Chapter 09 of ITC (HS), 2017 – Schedule – 1 (Import Policy).
 - (iv) S.O.3612(E) published in Gazette of India dated 25th July, 2018, regarding amendment in Import Policy of arecanut classified under Exim code 080280 of Chapter 08 of ITC (HS), 2017 – Schedule – I (Import Policy).
 - (v) S.O.3613(E) published in Gazette of India dated 25th July, 2018, regarding amendment in Policy condition of pepper classified under Chapter 09 of ITC (HS), 2017 – Schedule – I (Import Policy).
- (2) Five Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3)
- (i) A copy of the Annual Report (Hindi and English versions) of the National Productivity Council, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Productivity Council, New Delhi, for the year 2023-2024.
- (4)
- (i) A copy of the Annual Report (Hindi and English versions) of the Quality Council of India, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Quality Council of India, New Delhi, for the year 2023-2024.

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Industrial Corridor Development and Implementation Trust, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Industrial Corridor Development and Implementation Trust, New Delhi, for the year 2023-2024.
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Rubber Materials Research Institute, Thane, for the year 2023-2024, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Rubber Materials Research Institute, Thane, for the year 2023-2024.
- (7) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (a) (i) Review by the Government of the working of the Jammu and Kashmir Development Finance Corporation Limited, Jammu, for the year 2023-2024.
- (ii) Annual Report of the Jammu and Kashmir Development Finance Corporation Limited, Jammu, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (b) (i) Review by the Government of the working of the National Industrial Corridor Development Corporation Limited, New Delhi, for the year 2023-2024.
- (ii) Annual Report of the National Industrial Corridor Development Corporation Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (c) (i) Review by the Government of the working of the EEPC India, Kolkata, for the year 2023-2024.

- (ii) Annual Report of the EEPC India, Kolkata, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

The Minister of State in the Ministry of Cooperation (Shri Krishan Pal) laid on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 2023-2024.
- (2) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 2023-2024, together with Audit Report thereon.

The Minister of State in the Ministry of Agriculture and Farmers Welfare (Shri Ram Nath Thakur) laid on the Table:-

- (1) A copy of the Notification No. S.O. 3950(E) (Hindi and English versions) published in Gazette of India dated 17th September, 2024, notifying appointment of two hundred and seven officers of the Directorate of Plant Protection, Quarantine and Storage as Insecticide Inspectors with jurisdiction, mentioned therein, under Section 20 of the Insecticides Act, 1968, issued under the said Act.
- (2) A copy of Notification No. G.S.R. 468(E) (Hindi and English versions) published in Gazette of India dated 31st July, 2024, notifying the date of publication as the day on which the provisions at serial no. 5 in the Schedule of the Jan Vishwas (Amendment of Provisions) Act, 2023 relating to Agricultural Produce (Grading and Marking) Act, 1937 shall come into force, issued under sub-section (2) of Section 1 of the Jan Vishwas (Amendment of Provisions) Act, 2023.
- (3) A copy each of the following papers (Hindi and English versions) under sub-section (3) of Section 3 of the Agricultural Produce (Grading and Marking) Act, 1937:-
- (4) (i) The Fruits and Vegetables Grading and Marking (Amendment) Rules, 2024 published in Notification No. G.S.R. 480(E) in Gazette of India dated 5th August, 2024.

- (ii) The Millets Grading and Marking Rules, 2024 published in Notification No. G.S.R. 479(E) in Gazette of India dated 5th August, 2024.
- (5) A copy of the Notification No. G.S.R. 62 (Hindi and English versions) published in weekly Gazette of India dated 25th May, 2024, notifying the officers, mentioned therein, of the Directorate of Marketing and Inspection as adjudicating Officers for the area of jurisdiction against each mentioned in the Notification from the date of publication of the Notification until further order issued under Section 5C of the Agricultural Produce (Grading and Marking) Act, 1937.
- (6) A copy each of the following papers (Hindi and English versions) under sub-section (2) of Section 394 of the Companies Act, 2013:-
- (a) (i) Review by the Government of the working of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 2022-2023.
- (ii) Annual Report of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (b) (i) Review by the Government of the working of the Odisha Agro Industries Corporation Limited, Bhubaneswar, for the year 2022-2023.
- (ii) Annual Report of the Odisha Agro Industries Corporation Limited, Bhubaneswar, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (c) (i) Statement of Review by the Government of the working of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 2023-2024.
- (ii) Annual Report of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (7) Two Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at Item No. (a) and (b) of (6) above.
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Agricultural Extension Management, Hyderabad, for the year 2023-2024.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Agricultural Extension Management, Hyderabad, for the year 2023-2024, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Agricultural Extension Management, Hyderabad, for the year 2023-2024.
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Horticulture Board, Gurugram, for the year 2023-2024, together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Horticulture Board, Gurugram, for the year 2023-2024.

The Minister of State in the Ministry of Home Affairs (Shri Nityanand Rai) laid on the Table:-

- (1) A copy of the Ministry of Home Affairs, Assam Rifles Naib Subedar (Store Keeper Technical Engineer), Group 'B' Combatised Post, Recruitment Rules, 2024, (Hindi and English versions) published in Notification No. G.S.R.110 in weekly Gazette of India dated 17th August, 2024 under Section 167 of the Assam Rifles Act, 2006.
- (2) A copy of the National Disaster Management Authority (Group 'B' and Group 'C' Posts) Recruitment Rules, 2024 (Hindi and English versions), published in Notification No. G.S.R.138 in Gazette of India dated 12th October, 2024 under Section 77 of the Disaster Management Act, 2005.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Coalition for Disaster Resilient Infrastructure, New Delhi, for the year 2023-2024.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coalition for Disaster Resilient Infrastructure, New Delhi, for the year 2023-2024.

The Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution; and Minister of State in the Ministry of Social Justice and Empowerment (Shri B.L.Verma) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Uma Educational and Technical Society, Kakinada, Andhra Pradesh, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English version) by the Government of the working of the Uma Educational and Technical Society, Kakinada, Andhra Pradesh, for the year 2023-2024.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Adithya Educational Society, Eluru District, Andhra Pradesh, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Adithya Educational Society, Eluru District, Andhra Pradesh, for the year 2023-2024.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Social Defence, New Delhi, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the National Institute of Social Defence, New Delhi, for the year 2022-2023.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Alakendu Bodh Niketan Residential, Kolkata, for the year 2023-2024, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Alakendu Bodh Niketan Residential, Kolkata, for the year 2023-2024.
- (6)
 - (i) A copy of the Annual Report (Hindi and English versions) of the National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities, New Delhi, for the year 2023-2024.
- (7)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Devnar Foundation for the Blind, Hyderabad, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Devnar Foundation for the Blind, Hyderabad, for the year 2023-2024.
- (8)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Bhadrachalam Agency for Rural Development Rehabilitation and Educational Society for Handicapped, Kothagudem, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bhadrachalam Agency for Rural Development Rehabilitation and Educational Society for Handicapped, Kothagudem, for the year 2023-2024.
- (9) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
 - (i) Review by the Government of the working of the National Backward Classes Finance and Development Corporation, New Delhi, for the year 2023-2024.

- (ii) Annual Report of the National Backward Classes Finance and Development Corporation, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

The Minister of State in the Ministry of Home Affairs (Shri Bandi Sanjay Kumar) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Repco Bank, Chennai, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Repco Bank, Chennai, for the year 2023-2024.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Forensic Sciences University, Gandhinagar, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Forensic Sciences University, Gandhinagar, for the year 2023-2024.

The Minister of Parliamentary Affairs; and Minister of Minority Affairs (Shri Kiren Rijju) on behalf of the Minister of State in the Ministry of Heavy Industries; and Minister of State in the Ministry of Steel (Shri Bhupathi Raju Srinivasa Varma) laid on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
 - (a) (i) Review by the Government of the working of the MOIL Limited, Nagpur, for the year 2023-2024.
 - (ii) Annual Report of the MOIL Limited, Nagpur, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
 - (b) (i) Review by the Government of the working of the KIOL Limited, Bengaluru, for the year 2023-2024.

- (ii) Annual Report of the KIOL Limited, Bengaluru, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (c)
 - (i) Review by the Government of the working of the Steel Authority of India Limited, New Delhi, for the year 2023-2024.
 - (ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (d)
 - (i) Statement regarding review by the Government of the working of the National Bicycle Corporation of India Limited, Mumbai, for the year 2023-2024.
 - (ii) Annual Report of the National Bicycle Corporation of India Limited, Mumbai, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (e)
 - (i) Statement regarding review by the Government of the working of the Andrew Yule & Company Limited, Kolkata, for the year 2023-2024.
 - (ii) Annual Report of the Andrew Yule & Company Limited, Kolkata, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (f)
 - (i) Review by the Government of the working of the MSTC Limited, Kolkata, including its subsidiary Ferro Scrap Nigam Limited, for the year 2023-2024.
 - (ii) Annual Report of the MSTC Limited, Kolkata, including its subsidiary Ferro Scrap Nigam Limited, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (g)
 - (i) Statement regarding Review by the Government of the working of the Sambhar Salts Limited, Jaipur, for the year 2023-2024.
 - (ii) Annual Report of the Sambhar Salts Limited, Jaipur, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (h) (i) Statement regarding Review by the Government of the working of the Hindustan Salts Limited, Jaipur, for the year 2023-2024.
- (h) (ii) Annual Report of the Hindustan Salts Limited, Jaipur, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (i) (i) Statement regarding Review by the Government of the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 2023-2024.
- (i) (ii) Annual Report of the Bharat Heavy Electricals Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (j) (i) Statement regarding Review by the Government of the working of the Bharat Pumps & Compressors Limited, New Delhi, for the year 2023-2024.
- (j) (ii) Annual Report of the Bharat Pumps & Compressors Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (k) (i) Statement of Review by the Government of the working of the M/s Braithwaite Burn & Jessop Construction Limited, Kolkata, for the year 2023-2024.
- (k) (ii) Annual Report of the Braithwaite Burn & Jessop Construction Limited, Kolkata, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (l) (i) Review by the Government of the working of the Instrumentation Limited, Jaipur, for the year 2023-2024.
- (l) (ii) Annual Report of the Instrumentation Limited, Jaipur, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (m) (i) Statement regarding Review by the Government of the working of the Scooters India Limited, Lucknow, for the year 2023-2024.
- (m) (ii) Annual Report of the Scooters India Limited, Lucknow, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (n) (i) Statement regarding Review by the Government of the working of the M/s Bridge & Roof Company (India) Limited, Kolkata, for the year 2023-2024.
- (n) (ii) Annual Report of the M/s Bridge & Roof Company (India) Limited, Kolkata, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (o) (i) Statement regarding Review by the Government of the working of the M/s Richardson & Cruddas (1972) Limited, Mumbai, for the year 2023-2024.
- (o) (ii) Annual Report of the M/s Richardson & Cruddas (1972) Limited, Mumbai, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (p) (i) Statement regarding Review by the Government of the working of the Hindustan Cables Limited, Kolkata, for the year 2023-2024.
- (p) (ii) Annual Report of the Hindustan Cables Limited, Kolkata, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (q) (i) Review by the Government of the working of the Cement Corporation of India Limited, New Delhi, for the year 2023-2024.
- (q) (ii) Annual Report of the Cement Corporation of India Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (r) (i) Review by the Government of the working of the MECON Limited, Jharkhand, for the year 2023-2024.

- (ii) Annual Report of the MECON Limited, Jharkhand, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (s)
 - (i) Statement regarding Review by the Government of the working of the Tungabhadra Steel Products Limited, Bengaluru, for the year 2023-2024.
 - (ii) Annual Report of the Tungabhadra Steel Products Limited, Bengaluru, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (t)
 - (i) Statement regarding Review by the Government of the working of the NEPA Limited, Neapanagar, for the year 2023-2024.
 - (ii) Annual Report of the NEPA Limited, Neapanagar, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (u)
 - (i) Review by the Government of the working of the NMDC Limited, Hyderabad, for the year 2023-2024.
 - (ii) Annual Report of the NMDC Limited, Hyderabad, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (v)
 - (i) Review (Hindi and English versions) by the Government of the working of the NMDC Steel Limited, Nagarnar, for the year 2023-2024.
 - (ii) Annual Report (Hindi and English versions) of the NMDC Steel Limited, Nagarnar, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Automotive Research Association of India, Pune, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Automotive Research Association of India, Pune, for the year 2023-2024.

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Manufacturing Technology Institute, Bengaluru, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Manufacturing Technology Institute, Bengaluru, for the year 2023-2024.
- (4) A copy each of the following papers (Hindi and English versions):-
- (i) Addendum to the Memorandum of Understanding between the Steel Authority of India Limited and the Ministry of Steel, for the year 2024-2025.
- (ii) Memorandum of Understanding between the Bharat Heavy Electricals Limited and the Ministry of Heavy Industries, for the year 2024-2025.
- (iii) Memorandum of Understanding between the MOIL Limited, Nagpur and the Ministry of Steel, for the year 2024-2025.
- (iv) Memorandum of Understanding between the MSTC Limited and the Ministry of Steel, for the year 2024-2025.
- (v) Memorandum of Understanding (Hindi and English versions) between the National Mineral Development Corporation and the Ministry of Steel, for the year 2024-2025.

The Minister of State in the Ministry of Cooperation; and Minister of State in the Ministry of Civil Aviation (Shri Murlidhar Mohol) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Navi Mumbai, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Navi Mumbai, for the year 2023-2024, together with audit report thereon.

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Exports Limited, New Delhi, for the year 2023-2024, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Exports Limited, New Delhi, for the year 2023-2024.
- (3) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Organics Limited, Anand, for the year 2023-2024, alongwith Audited Accounts.
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies Limited, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies Limited, for the year 2023-2024, together with Audit Report thereon.
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, Mumbai, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, Mumbai, for the year 2023-2024, alongwith Audited Accounts.
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi, for the year 2023-2024, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Development Corporation, New Delhi, for the year 2023-2024.
- (iv) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Development Corporation Employees Provident Fund, for the year 2023-2024, together with Audit Report thereon.

The Minister of State in the Ministry of External Affairs; and Minister of State in the Ministry of Textiles (Shri Pabitra Margherita) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Wool Research Association, Thane, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool Research Association, Thane, for the year 2023-2024.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Bombay Textile Research Association, Mumbai, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bombay Textile Research Association, Mumbai, for the year 2023-2024.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Synthetic & Art Silk Mills' Research Association, Mumbai, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Synthetic & Art Silk Mills' Research Association, Mumbai, for the year 2023-2024.
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Man-Made Textiles Research Association, Surat, for the year 2023-2024, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Man-Made Textiles Research Association, Surat, for the year 2023-2024.
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Jute Industries Research Association, Kolkata, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Jute Industries Research Association, Kolkata, for the year 2023-2024.
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Northern India Textile Research Association, Ghaziabad, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Northern India Textile Research Association, Ghaziabad, for the year 2023-2024.
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Central Wool Development Board, Jodhpur, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Wool Development Board, Jodhpur, for the year 2023-2024.
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bengaluru, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Silk Board, Bengaluru, for the year 2022-2023.
- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

4. Report of the Committee on Public Accounts

Shri K.C. Venugopal presented the First Report (Hindi and English versions) of the Committee on Public Accounts (2024-25) on "Excesses over Voted Grants and Charged Appropriations (2021-22)".

5. Reports of the Standing Committee on Energy

Shri Shrirang Appa Barne presented the following Reports (Hindi and English versions) of the Standing Committee on Energy:-

- (1) First Report on 'Demands for Grants (2024-25) of the Ministry of Power'.
- (2) Second Report on 'Demands for Grants (2024-25) of the Ministry of New and Renewable Energy'.

6. Reports of Standing Committee on Housing and Urban Affairs

Shri Magunta Sreenivasulu Reddy presented the following Reports (Hindi and English versions) of the Committee on Housing and Urban Affairs (2024-25):-

- (1) First Report on 'Demands for Grants (2024-25)' pertaining to the Ministry of Housing and Urban Affairs.
- (2) Second Report on Action Taken by the Government on the recommendations contained in the Twenty-first Report (Seventeenth Lok Sabha) of the Standing Committee on Housing and Urban Affairs (2023-24) on the subject, 'Smart Cities Mission: An Evaluation' pertaining to the Ministry of Housing and Urban Affairs.

7. Statement by Minister

The Minister of State in the Ministry of Agriculture and Farmers Welfare (Shri Bhagirath Choudhary) made a statement regarding the status of implementation of the recommendations contained in the 51st Report of the Standing Committee on Agriculture, Animal Husbandry and Food Processing on Demands for Grants (2023-2024) (Demand No. 1) pertaining to the Department of Agriculture and Farmers Welfare, Ministry of Agriculture and Farmers Welfare.

8. Motion for election of one member of Lok Sabha to the Committee on Official Language

Shri Nityanand Rai on behalf of Shri Amit Shah moved the following motion:-

“That in pursuance of sub-section 2 of Section 4 of the Official Languages Act, 1963, the members of this House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, one member from amongst themselves to be a member of the Committee on Official Language vice Shri Chavan Vasantrya Balwantrao expired on 26 August, 2024”.

The motion was put to vote and adopted.

9. Motion for election of two members to the Coconut Development Board

Shri Ram Nath Thakur on behalf of Shri Shivraj Singh Chouhan moved the following motion:-

“That in pursuance of clause (e) of sub-section 4 of Section 4 of the Coconut Development Board Act, 1979 read with Rule 4 of the Coconut Development Board Rules, 1981, as amended, the members of this House do proceed to elect, in such manner, as the Speaker may direct, two members from amongst themselves to serve as members of the Coconut Development Board subject to the other provisions of the said Act and the Rules made thereunder.”

The motion was put to vote and adopted.

12.07 P.M.

10. Government Bill – Introduced

The Merchant Shipping Bill, 2024.

Shri Manish Tewari and Prof. Sougata Ray opposed the introduction of the Bill and sought clarifications from the Minister.

The Minister of Ports, Shipping and Waterways (Shri Sarbananda Sonowal) replied to the clarificatory questions asked by the Members.

Thereafter, the motion was adopted and the Bill was introduced.

12.14 P.M.

11. Matters under Rule 377

As directed by the Chair, the following members laid on the Table statements on matters sought to be raised by them under Rule 377 as indicated against each:-

- 1) Shri Dineshbhai Makwana regarding need to construct a railway overbridge at Maninagar railway crossing in Ahmedabad West Parliamentary Constituency, Gujarat.
- 2) Smt. Smita Uday Wagh regarding need to provide adequate facilities at Jalgaon Airport, Maharashtra.
- 3) Shri Anurag Sharma regarding need to amend Jhansi Master Plan 2031.
- 4) Shri Shashank Mani regarding need to provide quality healthcare services in district hospitals currently merged with newly established medical colleges in country.
- 5) Shri Bhartruhari Mahtab regarding need to nominate the festival of 'Balijatra' observed in Odisha in the Representative List of Intangible Cultural Heritage of Humanity of UNESCO.
- 6) Smt. Manju Sharma regarding need to establish a specialized Cancer Research Institute and Hospital for children in Jaipur.
- 7) Ms. Kangana Ranaut regarding need to sanction the new Railway Line Project from Bilaspur to Shipkila Pass through Rampur Bushar in Himachal Pradesh.
- 8) Dr. D. Purandeswari regarding need to modernize the Yerracalva Reservoir Project in Eluru district, Andhra Pradesh with strong embankments and increasing reservoir capacity.
- 9) Shri Mukesh Rajput regarding need to start construction of the proposed Greenfield Economic Corridor Expressway from Ghaziabad to Kanpur.
- 10) Shri Janardan Singh Sigriwal regarding need to establish a 50-bedded Ayush Hospital in Maharajganj Parliamentary Constituency, Bihar.
- 11) Shri Arun Govil regarding modification in Ayushman Bharat Yojana.
- 12) Shri Khagen Murmu regarding need to establish Navodaya Vidyalaya and Kendriya Vidyalaya in Malda district, West Bengal.

- 13) Shri Murari Lal Meena regarding construction of Railway overbridge at level crossing Nos. 156 and 101 in Dausa district, Rajasthan.
- 14) Dr. Bachhav Shobha Dinesh regarding need to institute an enquiry into the incident of leakage of customer data from the website of a Private Health Insurance Company.
- 15) Shri Ujjwal Raman Singh regarding establishment of AIIMS in Prayagraj, Uttar Pradesh.
- 16) Shri Brijendra Singh Ola regarding need to provide stoppage of Aravali Express (train no. 19707/08) at Ramgarh Shekhawati Railway Station in Jhunjhunu Parliamentary Constituency, Rajasthan.
- 17) Adv. Adoor Prakash regarding need to expedite completion of Sanctioned Railway Over Bridges at various level crossings in Attingal Parliamentary Constituency in Kerala.
- 18) Shri Anand Bhadauria regarding death of a student of IIT, Delhi during a research tour in Ahmedabad.
- 19) Shri Ramashankar Rajbhar regarding need to frame laws to abolish superstitious practices in the country.
- 20) Prof. Sougata Ray regarding need to take immediate steps to address the grievances of Hindu Minority in Bangladesh.
- 21) Dr. Kalanidhi Veeraswamy regarding need to make the HBL Integrated Vaccine Complex (IVC) Bio Lab at Chengalpet in Tamil Nadu fully functional.
- 22) Shri Shrirang Appa Chandu Barne regarding need to restore concession in train fare for Senior Citizens.
- 23) Shri Arun Bharti regarding need to start survey and mining of gold in Jamui district, Bihar.
- 24) Shri Sudama Prasad regarding refund of money to people who invested in Sahara company.
- 25) Shri Umeshbhai Babubhai Patel regarding restoration of rights of Panchayati Raj Institutions in Daman and Diu Parliamentary Constituency.

26) Shri Rajesh Ranjan regarding need to provide financial assistance for construction of roads and bridges in Purnia District, Bihar.

12.17 P.M.

*(Due to interruptions, Lok Sabha adjourned till 11.00 A.M.
on Wednesday, the 11th December, 2024.)*

UTPAL KUMAR SINGH
Secretary General